

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 480 of 2018

IN THE MATTER OF:

Kotak Mahindra Bank Ltd.

...Appellant

Versus

Amtek Auto Ltd. & Ors.

...Respondents

Present:

**For Appellant : Mr. Yash Vardhan and Mr. Kanishk Rana, Advocates for
Intervenors.**

**For Respondent: Ms. Srishti Kapoor, Advocate for R.P
Ms. Kiran Sharma CS**

With

Company Appeal (AT) (Insolvency) No. 531 of 2018

IN THE MATTER OF:

Central Bank of India

...Appellant

Versus

**Dinkar T. Venkatasubramanian, R.P. for
Amtek Auto Ltd.**

...Respondent

Present:

**For Appellant : Mr. Debal Kr. Banerjee Senior Advocate with Ms. Reema
Khorana and Mr. Kartik Rathi, Advocates.
Mrs. Swarnima Singh Law Officer
Mr. Krishan Kumar and Mr. Rahul Raj Mishra Amicus
Curiae IFCI**

**For Respondent: Ms. Srishti Kapoor, Advocate for R.P
Ms. Kiran Sharma CS**

With
Company Appeal (AT) (Insolvency) No. 561 of 2018

IN THE MATTER OF:

Madhur Engineers Pvt. Ltd. ...Appellant

Versus

Amtek Auto Ltd. & Ors. ...Respondents

Present:

**For Appellant : Mr. Purti Marwaha and Ms. Henna George
Advocates**

**For Respondent: Ms. Srishti Kapoor, Advocate for R.P
Ms. Kiran Sharma CS**

With
Company Appeal (AT) (Insolvency) No. 612 of 2018

IN THE MATTER OF:

IDBI Bank Ltd ...Appellant

Versus

**Shri Dinkar Tiruvannandapuram
Venkatasubramanian R.P. of Amtek
Auto Ltd. ...Respondent**

Present:

For Appellant : Mr. Sanjay Bajaj and Mr. Siddhart Surya Advocates.

**For Respondent: Ms. Srishti Kapoor, Advocate for R.P
Ms. Kiran Sharma CS**

With
Company Appeal (AT) (Insolvency) No. 613 of 2018

IN THE MATTER OF:

IDBI Bank Ltd.

...Appellant

Versus

**Shri Dinkar Tiruvannandapuram
Venkatasubramanian R.P. of Ametk Auto
Ltd.**

...Respondent

Present:

For Appellant : Mr. Sanjay Bajaj and Mr. Siddhart Surya Advocates.

**For Respondent: Ms. Srishti Kapoor, Advocate for R.P
 Ms. Kiran Sharma CS**

ORDER

18.07.2019 Due to paucity of time, the matter could not be taken up.
 Post these appeals 'for hearing' on 31st July, 2019 at 2:00 PM.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/ms/gc/